

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**CHANDIGARH (COURT – II)**  
***(Through Hybrid Mode)***

**Item No. 114**

**CP (IB) No. 242/Chd/Pb/2021**

**IN THE MATTER OF**  
**State Bank of India**

...

**Petitioner**

**Versus**

**Neeraj Saluja**

... **Respondent/Personal Guarantor**

**Under Section: 95, IBC 2016**

**Order delivered on 02.05.2024**

**CORAM:**

**SHRI. SATYA RANJAN PRASAD,**  
**HON'BLE MEMBER (T)**

**SHRI. P.S.N. PRASAD,**  
**HON'BLE MEMBER (J)**

**PRESENT**

**For the Petitioner**

: Mr. Rakesh Gupta and Mr. Rakshit Gupta,  
Advocates

**For the**  
**Respondent/Personal**  
**Guarantor**

: Mr. Vaibhav Sahni, Advocate

**ORDER**

At the request of the Ld. counsels for both the parties, list the matter  
on 03.06.2024.

Sd/-

Sd/-

**(SATYA RANJAN PRASAD)**  
**HON'BLE MEMBER (T)**

**(DR. P.S.N. PRASAD)**  
**HON'BLE MEMBER (J)**